## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/221/2016

NAME OF THE PETITIONER(S) : S. John Rose

NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited

**UNDER SECTION** 

: 111 of the CA 1956 / 59 of the CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## ORDER

Counsel for both the parties present and prayed for time to seek instructions from their clients. At request, time is enlarged. Put up on 23.8.2017 at 10.30. A.M.

S-virapopala.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)